

F. No. A 11013/2/2017-Ad.-IV  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise & Customs

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6<sup>th</sup> Floor, HUDCO Vishala Building,  
Bhikaji Cama Place, New Delhi  
Dated the 12, January, 2017

To,

All the Chief Commissioners/Directors General under CBEC

Subject: Guidelines/Instructions for conducting DPCs - regarding

Sir/Madam,

I am directed to say that a number of references have been received in the Board seeking guidance/instructions with regard to conducting of DPCs, seniority and such administrative matters. Keeping in view of this, it has been decided in the Board to collect the information on the aforesaid issues from all Cadre Controlling Authorities.

2. It is, therefore, requested that information in respect of your zone may kindly be furnished in the prescribed proforma (copy enclosed) **latest by 20.01.2017 and soft copy by email at bisht.sohan@nic.in.**

Encl.: As above

Yours faithfully,



(Amarjit Singh)

Director (Ad. IV)

Tel. No. 01126162694

Copy to: Webmaster, O/o D.G System, New Delhi with the request to upload the letter on CBEC website

